310	Written Answers to	[RAJYA SABHA]		Unstarred Questions
1		2	3	4
4.	HFCL Quadrant	1	1	2
5.	Idea	165	286	172
6.	Reliance	232	169	197
7.	MTS	26	40	24
8.	Tata	156	108	48
9.	Uninor Telenor	5	1	0
10.	Vodafone	724	753	393
11.	Videocon	2	1	0

Delay in railway projects for lack of forest and wildlife clearances

2828. SHRI T.K. RANGARAJAN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that around 15 projects, worth ₹10,000 crore, involving gauge conversion, doubling and tripling of railway lines are getting delayed for forest and wildlife clearances; and
 - (b) if so, the action being taken by Government to clear the bottlenecks?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) and (b) Getting forestry and wild life clearance, wherever mandated under law, is bound to take some time. 15 projects worth ₹29,040 Crore involving New Line, Gauge Conversion and Doubling/Tripling of Railway lines have been delayed for want of forest and wildlife clearances.

To reduce delays on account of land acquisition, security issues and forestry clearances etc, meetings with State Government officials and Ministry of Environment and Forests at various levels are held from time to time. Apart from this, Government of India has taken following steps for linear projects including Railway projects:-

- (i) Grant of working permission after Stage-I clearance and depositing net present value.
- (ii) Granting Stage-I forestry clearance by regional offices of Ministry of Environment, Forest and Climate Change (MoEFCC) without forwarding to MoEFCC.

These steps have resulted in expeditious clearances.